

(14)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: N.DELHI.

O.A. 240/88.

Date of decision: 1.6.1993

Manohar Singh.

... Petitioner.

Versus

Union of India & Anr.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. B.N. DHOUNDIYAL, MEMBER(A).

For the Petitioner - None.

For the Respondents. - None.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

None appears either for the petitioner or for
the respondents. Hence dismissed.

B.N. Dhundiyal

(B.N. DHOUNDIYAL)
MEMBER(A)

Malimath

(V.S. MALIMATH)
CHAIRMAN

'SRD'
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